

DIVISION BENCH

S-6

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/455(KB)2018
IA(I.B.C)/1271(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Sandip Bajoy ,Adv.] For the Applicant in IA 1271/2024

Mr.Mayank Biyani, Adv.]

Ms.Muskan Balasaria,Adv.]

Mr.Saurav Jain, Adv.]For the Liquidator

Ms.Mamta Binani,] Liq. In person

O R D E R

1. Ld.counsel on both sides present.

2. IA(I.B.C)/1271(KB)2024-

i. Ld.Counsel appearing for the successful auction purchaser submits that the certain reliefs & concessions have been as asked for, which is covered by the judgment in Adi Ispat.

ii. Let a copy of the judgment be furnished.

iii. Heard. **Reserved for ORDERS.**

3. Post the matter on **05/07/2024.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ